

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB- 369(ND)/2020

IN THE MATTER OF:

Mahavir Prasad Bansal

Vs

Deluxe Cold Storage and Food Processors Ltd

....Applicant

....Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 30.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Rakesh Kumar, Adv. Ankit Sharma

For the Respondent

:

ORDER

After some arguments, Ld. Counsel for petitioner seeks time to file statement of accounts to show that he has received the salary prior to the defaulted amount. Let the same be filed by filing supplementary affidavit. List the case on 03.02.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

(Khushboo)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)